

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST (2) DATED 16.09.2022 (FRIDAY)

COURT – III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	PBA Srinivasan ParthTandon	Swati Dalmia-R1 Shikhar Singh Bishwajit Dubey-R2

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By order of Hon'ble Chairperson

-sd/-
Registrar